

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA- 260 of 2011 in
DFR 1326 in 147 of 2009**

Dated: 21st November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**BSES Rajdhani Power Limited Appellant (s)
Versus
Delhi Electricity Regulatory Commission & Anr Respondent (s)**

Counsel for the Appellant (s): Mr. Amit Kapur,
Ms. Sugandha Somani

Counsel for the Respondent(s):

ORDER

(I.A. No. 260/11-Condonation of delay application)

Issue notice to the respondents returnable on 12th December, 2011
in I.A. No. 260 of 2011, as well as in the review petition in Appeal no.
147/2009. Dasti service is permitted.

Post the matter on **12.12.2011.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

KS/JT